Name of Corporate Debtor : Goldenline Infrastructures Private Limited

Annexure 3 Date of Commencement of CIRP: 17.05.2024

(Pursuant to claims received and updated as on 07.06.2024)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Amount in INR

SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if
		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered	Whether	% of voting Share	contingent	mutual dues that	claim not	under	any
				admitted		security interest	by Guarantee	related	in COC if	claim	may be set off	admitted	verification	
								party?	applicable					
1	Bank of Baroda	31.05.2024	53,05,47,879	530547878.8	Secured	530547878.8	-	No	95.10	-	-	-	-	NA
							-			-	-	-	-	NA
							-			-	-	-	-	NA
							-			-	-	-	-	NA
										-	-	•	-	NA
Total 5			53,05,47,879	53,05,47,879					95.10	-	-	-	-	

Security Interest

Name of Corporate Debtor : Goldenline Infrastructures Private Limited

Date of Commencement of CIRP : 17.05.2024

List of Financial Creditors

(Pursuant to claims received and updated as on 07.06.2024)

Amount in INR

						Amoun
No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
1	Bank of Baroda	Secured	53,05,47,879	53,05,47,879	Primary: Project value where bank is having first charge including sold and unsold inventory exclusive first charge on Land & Building 14270.04 sq. mtrs (out of total land 38030.12 sq. mtrs.) the project namely "Arens Golden Tulip" situated at opp. Tabiji Railway station, NH-8, Beawar road, gram village daurai, Tehsil and district-Ajmer. Second charge on the 19775.91 sq. mtrs land building (charge with UIT Ajmer) and their lien shall be limited to the payment by them towards purchase of apartments as per their policy. (RV is of whole project including second charge) Collateral: 4 shops equitable mortgage of four shops bearing no.TF-4, TF-5, TF-6 and TF-7, Gold Souk Mall, C block, sushant block 1,village kanhai, gurgaon in the name of M/S Aerens Goldsouk International Ltd. Equitable mortgage of one shops bearing no. FOF-6, 4th floor, Gold Souk Mall, C block, sushant block 1,village kanhai, gurgaon in the name of M/S Aerens Goldsouk International Ltd. Corporate Guarantor i.e. Aerens Goldsouk International Ltd. is under High Court Liquidation vide order dated 01.08.2019.	
	Total		53,05,47,879	53,05,47,879		